COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 34 OF 2017 &
IA NOS. 403 & 487 OF 2017

Dated : 25th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Suryachakra Power Corporation Ltd. .... Appellant(s)
Vs.
Electricity Department, A & N Administration & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Dr. Anindita Pujari
Ms. Aarti Kumar
Mr. Om Narayan

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharara
Ms. Shefali Jain for R-1 & 2

Mr. Varun Pathak for R-3

ORDER

List the matter for hearing on ***07.11.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/vt